

**R.O.C.No.7414-A/2012-B2**

**CIVIL JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 125 / 2012**

Thiru K.Dhayanithi, Judicial Magistrate, Palacode is transferred and posted as District Munsif-cum-Judicial Magistrate, Omalur vice Thiru M.Elangovan, promoted.

Thiru P.V.Sandilyan, Judicial Magistrate, Arakkonam is transferred and posted as Judicial Magistrate, Tambaram vice Thiru M.Jeevanandham, promoted.

Thiru. K.V.Sakthivel, Principal District Munsif-cum-Judicial Magistrate, Vandavasi is transferred and posted as XXI Metropolitan Magistrate, Egmore, Chennai vice Thiru J.Chandran, promoted.

HIGH COURT, MADRAS.  
DATED : 16.07.2012.

Sd/- G.CHOCKALINGAM,  
REGISTRAR GENERAL

**To**

1. Thiru K.Dhayanithi, Judicial Magistrate, Palacode.
2. Thiru P.V.Sandilyan, Judicial Magistrate, Arakkonam.
3. Thiru. K.V.Sakthivel, Principal District Munsif-cum-Judicial Magistrate, Vandavasi.
4. The Judicial Magistrate, Palacode / Arakkonam.
5. The Principal District Munsif-cum-Judicial Magistrate, Vandavasi.
6. The District Munsif-cum-Judicial Magistrate, Omalur.
7. The Judicial Magistrate, Tambaram.
8. The XXI Metropolitan Magistrate, Egmore, Chennai.
9. The Principal District Judge / District Judge, Dharmapuri / Vellore / Tiruvannamalai / Salem / Kancheepuram @ Chengalpattu.
10. The Principal Judge, City Civil Court, Chennai.
11. The Chief Metropolitan Magistrate, Egmore, Chennai.

12. The Chief Judicial Magistrate, Dharmapuri / Vellore / Tiruvannamalai / Salem / Chengalpattu.
13. The Pay and Accounts Officer, High Court, Madras.
14. The Treasury Officer, Dharmapuri / Vellore / Tiruvannamalai / Salem / Kancheepuram.

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**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
  2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law / Commercial Taxes Department, Secretariat, Chennai-9.
  3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
  4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
  5. The Registrar (Judicial), High Court, Madras.
  6. The Registrar (Vigilance), High Court, Madras. (12 copies).
  7. The Additional Registrar (Vigilance), High Court, Madras.
  8. The Registrar (Administration), High Court, Madras.
  9. The Registrar (Management), High Court, Madras.
  10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
  11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
  12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
  13. The Director, Tamil Nadu State Judicial Academy, Chennai.
  14. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
  15. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
  16. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
  17. The Technical Director, NIC, High Court, Madras.
  18. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
  19. The Record Keeper, A.D. Records, High Court, Madras.
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